

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.5786 OF 2002

LAXMIDAS MORARJI (D) BY LRS. Appellant (s)

VERSUS

MISS BEHROSE DARAB MADAN Respondent(s)

With Civil Appeal No.5787 of 2002

Date: 15/04/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s) Mr. R.F. Nariman, Sr. Adv.
Mr. Sameer Parekh, Adv.
Mr. Sumit Goel, Adv.
Mr. Ashish Vaid, Adv.
for M/s. Parekh & Co., Adv.

For Respondent(s) Mr. B.L. Wali, Adv.
Mr. Ashok K. Mahajan, Adv.

UPON hearing counsel the Court made the following
ORDER

Mr. R.F. Nariman, learned senior counsel for the appellants started his arguments at 12.45 p.m. and concluded at 3.40 p.m. Thereafter Mr. B.L. Wali, learned counsel for the respondent made his submissions till 4.00 p.m., when the Court rose for the day.

The matters remained part-heard.

[Alka Dudeja]
Court Master Court Master

[Savita Sainani]